

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

01/02/17.

अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं-2, गाजियाबाद

In the Court of.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	नियत वाद	NIL				The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
	निस्तारित वाद	NIL.				

अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं-2, गाजियाबाद

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DATE-11/2/17

अपर मुख्य न्यायिक माजिस्ट्रेट -
कोर्ट संख्या-4, गाजियाबाद

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

In the Court of... Accom-4

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
4269/15	को. शशीत	M.VACT	CoT		The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
4266/15	4 - शशीत	4	4		
4267/15	4 - शशीत	4	4		
4287/15	4 - शशीत	4	4		
4274/15	4 - शशीत	4	SPT		
	4 - शशीत	4	4		
<p><u>NOTE- P.O IS ON LEAVE SINCE</u> <u>09.01.2017</u></p>					

F/L 
अपर मुख्य न्यायिक माजिस्ट्रेट
कोर्ट संख्या-4, गाजियाबाद
11/2/17

